

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

In the matter of:

ITC Ltd.

.....Appellant

Vs

Competition Commission of India

.....Respondent

Present:

For Appellant:- Mr. Abdullah Hussain, Ms. Nidhi Singh and Ms. Prerna Parashar, Advocates

For Respondent :- Mr. Samar Bansal, Advocate

ORDER

04.03.2020- The matter is adjourned at request of the Learned Counsel for the Appellant, who submits that arguing counsel Shri Amit Sibal, Sr. Advocate, could not make it to this Appellate Tribunal.

Post the Appeal 'For Hearing' on **21st April, 2020** at 2:00 PM.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(ShreeshMerla)
Member (Technical)**

SC/NN